

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 295 OF 2016**

**Dated: 23<sup>rd</sup> October, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**M/s Ultratech Cement Ltd.**

**... Appellant(s)**

**Vs.**

**Madhya Pradesh Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Ashta Gaur

Counsel for the Respondent(s) : Mr. S. Venkatesh for R-1

Mr. M. G. Ramachandran

Mr. Shubham Arya

Ms. G. Maheshwari for R-2

**ORDER**

Learned counsel for the appellant seeks two weeks more time to file rejoinder. He may take steps to file the same on or before 07.11.2017 after serving copy on the other side.

List the matter on **13.12.2017.**

**(I. J. Kapoor)  
Technical Member**

*ts/tpd*

**(Justice Ranjana P. Desai)  
Chairperson**